

UT Governments to provide accessible, affordable and quality healthcare to all those who access public health facilities. Currently, NRHM is a sub-mission of National Health Mission (NHM).

NHM support is provided to States/UTs for setting up of new facilities as per norms and upgradation of existing facilities for bridging the infrastructure gaps and to fill up the vacancies of Human Resource on contractual basis based on the requirement posed by them.

The States are also encouraged to adopt flexible norms for engaging specialists for public health facilities. These include 'contracting in' and 'contracting out' of specialist services and engaging specialists outside the Government system for service delivery at public facilities under NHM.

States have also been allowed to offer negotiable salaries to attract Specialists including flexibility in strategies such as "You quote, we pay".

Financial support is also provided to States for providing hard area allowance, performance-based incentives, providing accommodation and transport facilities in rural and remote areas, sponsoring training programmes, etc. to engaged human resources to address the issue of shortage of doctors and specialists in the public health facilities.

(d) At present, there is no proposal to revise the National Health Policy.

Health emergency package for COVID pandemic

1052. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government has sanctioned ₹ 15,000 crore health emergency package to deal with COVID pandemic in the country;

(b) if so, the details of amount that has been sanctioned to various States, including Andhra Pradesh;

(c) the criteria adopted in releasing the funds to States;

(d) whether any special attention has been paid on States/cities where there are more number of cases; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (e) The package of ₹ 15000 crores under "India COVID-19 Emergency Response and Health System Preparedness Package" was approved by the Cabinet on 22nd April, 2020. Various components of the package are:—

- (i) Emergency COVID-19 response
- (ii) Strengthening national and State health systems to support prevention and preparedness.
- (iii) Strengthening pandemic research and multisector, national institutions and platforms for One Health
- (iv) Community engagement and risk communication
- (v) Implementation management, capacity building, monitoring and evaluation

The funds are allocated to the States under various components including Emergency COVID-19 response.

The State-wise disbursement of funds including that was disbursed to the State of Andhra Pradesh is given in the Statement (*See below*).

The financial assistance to the States has been given based on the number of cases and trends of COVID-19 pandemic.

Statement

State-wise details of Central Allocation and Release during FY 2020-21 under the COVID-19 Package (Phase-I and Phase-II)

(₹ in crore)

Sl. State/UT No.		Central Allocation (Phase-I)	Central Allocation (Phase-II)	Central Release (Phase-I)	Central Release (Phase-II)
1	2	3	4	5	6
A. High Focus States					
1.	Bihar	80.2	66.23	80.2	33.11
2.	Chhattisgarh	29.65	24.49	29.65	12.24

1	2	3	4	5	6
3.	Jharkhand	26.86	22.18	26.86	11.09
4.	Madhya Pradesh	131.21	108.36	131.21	54.18
5.	Odisha	46.35	38.28	46.35	19.14
6.	Rajasthan	201.72	166.59	201.72	83.29
7.	Uttar Pradesh	236.4	195.23	236.4	97.61
B. Hilly States					
8.	Himachal Pradesh	24.08	19.89	24.08	19.89
9.	Uttarakhand	30.11	24.87	30.11	24.87
C. Other States					
10.	Andhra Pradesh	141.46	116.82	141.46	58.41
11.	Telangana	181.82	150.15	181.82	75.07
12.	Goa	4.23	3.49	4.23	1.75
13.	Gujarat	85.79	170	85.79	85
14.	Haryana	75.58	62.42	75.58	31.21
15.	Karnataka	128.92	106.47	128.92	53.23
16.	Kerala	219.38	181.17	219.38	90.59
17.	Maharashtra	393.82	450	393.82	0
18.	Punjab	71.87	59.35	71.87	59.36
19.	Tamil Nadu	312.64	400	312.64	199
20.	West Bengal	81.14	110	81.14	110
TOTAL		2,503.23	2,475.99	2,503.23	1,119.04
D. Union Territories without legislature					
21.	Andaman and Nicobar Islands	5.38	4.44	5.38	4.44

1	2	3	4	5	6
22.	Chandigarh	9.39	7.75	9.39	0
23.	Dadra and Nagar Haveli & Daman and Diu	0.97	0.8	0.97	0.8
24.	Lakshadweep	0.22	0.18	0.22	0
TOTAL		15.96	13.17	15.96	5.24

E. Union Territories with legislature

25.	Delhi	255.12	350.00	255.12	0
26.	Puducherry	3.06	4.00	3.06	0
27.	Jammu and Kashmir	78.37	64.72	78.37	64.72
28.	Ladakh (UT w/o legislature)	20	16.52	20	0
TOTAL		356.55	435.24	356.55	64.72

F. North-Eastern High Focus States

29.	Arunachal Pradesh	9.37	7.74	9.37	7.74
30.	Assam	84.29	69.61	84.29	34.81
31.	Manipur	6.37	5.26	6.37	5.26
32.	Meghalaya	5.94	4.91	5.94	4.91
33.	Mizoram	4.17	3.44	4.17	3.44
34.	Nagaland	3.71	3.06	3.71	3.06
35.	Sikkim	2.98	2.46	2.98	2.46
36.	Tripura	7.42	6.13	7.42	6.13
TOTAL		124.25	102.61	124.25	67.81
GRAND TOTAL		3,000.00	3,027.00	3,000.00	1,256.81